

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

I.A. No. 132844 OF 2021

IN

Civil Appeal No.1146 OF 2021

PRASAD ENVIRO LABS PRIVATE LIMITED & ORS.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

**O R D E R**

Interlocutory Application No. 132844 of 2021 is filed seeking permission to withdraw this Civil Appeal.

In the said circumstances, in terms of the application, the above I. A. No. 132844 of 2021 is allowed and the Civil Appeal stands dismissed as withdrawn.

.....J.  
[C.T.RAVIKUMAR]

NEW DELHI;  
NOVEMBER 15, 2021